

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.337/99

Thursday this the 21st day of June, 2001.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. R.Valsala
W/o Vikraman Nair
Part-time Sweeper, Railway Mail Service
Head Record Office, Trivandrum.
2. K.Ammu
D/o N.Kunjukrishnan
Part-time Sweeper, Railway Mail Service
Head Record Office, Trivandrum.
3. K.Sukumaran Nair
S/o Kunjan Pillai
Part-time Chowkidar, Railway Mail Service
Head Record Office, Trivandrum.
4. C.Rajamma
D/o Velayudhan Pillai
Part-time Sweeper, Railway Mail Service
Head Record Office, Trivandrum.
5. R.Gopalakrishnan
S/o Raman
Part-time Labourer, Sub Record Office
Railway Mail Service, Kayamkulam.
6. K.Selvarajan
S/o Krishnan Chettiyar
Part-time Labourer, Sub Record Office
Railway Mail Service, Kayamkulam.
7. R. Radhamony
D/o S. Ramakrishnan
Part-time Labourer
Sub Record Office, RMS
Kottarakara.
8. E. Daisy
D/o R.A.Muthunayagam
Part-time Sweeper, RMS
Sub Record Office, Neyyattinkara.
9. N.Radhamony
S/o R.Narayanan
Part-time Labourer, RMS
Sub Record Office, Kollam.
10. Y.Liyakathali
S/o Yusuf Kunju
Part-time Labourer, RMS
Sub Record Office, Kollam.
11. K.Kuttalingam
S/o K.Kuruppan
Part-time Labourer, RMS
Sub Record Office, Kollam.
12. Kochukunju
S/o Samuel
Part-time Labourer, RMS
Sub Record Office, Alleppey
13. S.Raju, S/o Kochu Kunju
Part-time Labourer, RMS
Sub Record Office, Alleppey.

...Applicants

By advocate Mr.T.C.Govindaswamy

Versus

1. Union of India represented by
the Secretary to the Govt. of India
Ministry of Communications
Dept. of Posts, New Delhi.
2. The Director General of Posts
New Delhi.
3. The Head Record Officer
Head Record Office, RMS
Trivandrum Division, Trivandrum.
4. The Senior Superintendent
Railway Mail Service, Trivandrum Division
Trivandrum.
5. The Chief Post Master General
Kerala Circle, Trivandrum.
6. The Sub Record Officer
Sub Record Office, RMS
Kayamkulam.
7. The Sub Record Officer
Sub Record Office, RMS
Kottarakkara.
8. The Sub Record Officer
Sub Record Office, RMS
Neyyattinkara.
9. The Sub Record Officer
Sub Record Office, RMS
Kollam.
10. The Sub Record Officer
Sub Record Office, RMS
Alleppey.

...Respondents

By advocate Mr.T.A.Unnikrishnan, ACGSC

The application having been heard on 21st June, 2001,,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

Applicants seek the following reliefs:

- (a) Declare that A-2 to the extent it is brought into force
only with effect from 3.11.98 is arbitrary, discriminatory
and unconstitutional.
- (b) Call for the records leading to the issue of A-2 and
quash the same to the extent it operates only with
effect from 3rd November, 1998.
- (c) Declare that the applicants are entitled to have their
wages calculated on the basis of the scale of pay as
recommended to the Group 'D' employees by the Vth Pay
Commission with effect from 1.1.96 and direct the respondents
to grant the applicants the consequential benefits
including arrears thereof, with effect from 1.1.96.

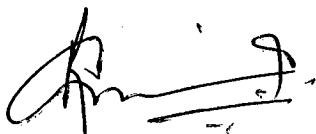


- (d) Award costs of and incidental to this application.
- (e) Pass such other orders or directions as deemed just, fit and necessary in the facts and circumstances of the case.

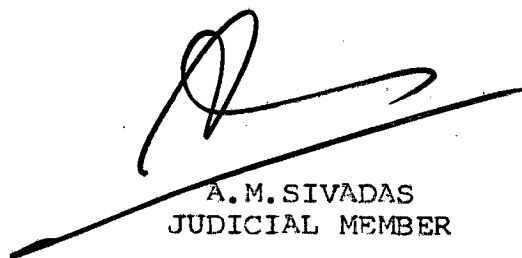
2. When the OA was taken up, learned counsel appearing for the applicants submitted that by virtue of the orders passed by the Government subsequent to the filing of the OA, this OA has become infructuous.

3. Accordingly the OA is dismissed as infructuous.

Dated 21st June, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

aa.

Annexures referred to in this order:

- A-2 True copy of the letter No.1-3/97-PAP dated 3.11.98 issued by the 2nd respondent and communicated by the 5th respondent under letter No.EST/53-1/98 dated 10.11.98.